

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: C. MAHENDRA EXPORTS LIMITED Date of Commencement of Liquidation: 29-07-2025; List of Stakeholders as on Date: 27-09-2025; Name of IP: Mr. Krishna Chamadia; Process Number: 1; Last 5 digit of registration number: 11220

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1196567				NA
2	Liquidation costs incurred till date				339961				NA
3	Secured financial creditors	10	53313004916	10	53293912743	0	19092173	0	Annexure 3
4	Unsecured financial creditors	7	905153359	0	0	0	905153359	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	10837649597	3	10817649597	0	20000000		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	44664951	6	43872335	0	792616		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		27	65100472823	19	64156971203	0	945038148	0	